

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.4432/2017

Tuesday, this the 19th day of December 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Ankit s/o Sh. Jagjit Singh Malik
r/o Malikpur, Madanpur (25)
Kurukshestra, Haryana – 13135
Aged about 26 years

(Mr. S N Sharma, Advocate)

.. Applicant

Versus

1. Chairman, Staff Selection Commission
Northern Region, CGO Complex
Lodhi Estate, New Delhi
2. Secretary, Staff Selection Commission
Northern Region, CGO Complex
Lodhi Estate, New Delhi

.. Respondents

O R D E R (ORAL)

Justice Permod Kohli:

The applicant is aggrieved of rejection of his application. However, rejection order, which is at Annexure A-4, has not been challenged.

2. In this view of the matter, learned counsel for applicant seeks to withdraw this O.A. with liberty to file a fresh one. Prayer allowed.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

December 19, 2017
/sunil/